

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.3646**  
TO BE ANSWERED ON THE 10<sup>TH</sup> DECEMBER, 2019

**ANTIBIOTICS IN CROPS**

3646. SHRIMATI PRATIMA MONDAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware of the fact that farmers use antibiotics for their crops, to keep them healthy and fresh till harvest;
- (b) if so, the list of the antibiotics that are used;
- (c) whether there is any regulation or set of norms for the usage of antibiotics by the farmers; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री ( SHRI NARENDRA SINGH TOMAR)

(a) to (d): Aureofungin, Kasugamycin, Validamycin and Streptomycin+ Tetracycline combination are antibiotics which are registered under the Insecticide Act 1968 for use as pesticides to combat certain fungal and bacterial diseases in plants.

The use of above pesticides is regulated under the Insecticide Act 1968 and the rules framed thereunder. While registering the pesticide, the label and leaflets are also approved which contains the details of crop, disease/pest against which it is recommended, dose rate, directions about use, chemical composition, toxicity triangle, precautions to use and packaging specifications.

Pesticides are toxic substances but they do not pose any adverse effect on human beings, animals and the environment if they are used as per the label and leaflet approved by the Registration Committee. Pesticides are registered for use in the country by the Registration Committee only after satisfying about their efficacy and safety to human health, animal and environment.

\*\*\*\*\*